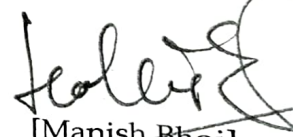


1417 18  
CONSTITUTION OF ITAT KOLKATA ZONE  
( 27/04/2026 TO 30/04/2026 )

In Hybrid/Physical/Virtual Mode

[Office will remain closed on 29/04/2026 on account of General Assembly Election]  
[ 01/05/2026 (Friday) is Gazetted Holiday ]

Bench	Constitution	Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri L.P. Sahu, AM [ At 10.30 A.M. ]	1
Guwahati	Shri George Mathan, JM & Shri L.P. Sahu, AM [ After "D" Bench ]	2
C	Shri George Mathan, JM & Shri Rakesh Mishra, AM [ At 10.30 A.M. ]	2
D	Shri George Mathan, JM & Shri Rakesh Mishra, AM [ After "C" Bench ]	2
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [ At 10.30 A.M. ]	3
B	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [ After "A" Bench ]	3
Patna	Shri L.P. Sahu, AM & Shri P.K. Choubey, JM [ After "B" & 'Guwahati' Bench ]	4
Ranchi	Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.]	4
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [ After "D" Bench ]	4

  
[Manish Bhoi]  
Assistant Registrar  
22/4/20

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF A BENCH FOR 27-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 74/KOL/2024	2015-16	[D] AMBICA INDUSTRIES	
2	IT(SS)A 75/KOL/2024	2016-17	[D] AMBICA INDUSTRIES	
3	ITA 1083/KOL/2025	2022-2023	[D] BOTHRA SHIPPING SERVICES PRIVATE LIMITED	
4	ITA 1292/KOL/2025	2024-2025	[A] EVERSEEN INFOTECH INDIA PRIVATE LIMITED (FORMERLY QUALSQUAD INFOTECH PRIVATE LIMITED)	
5	ITA 2891/KOL/2025	2015-16	[D] FAMOUS PROJECTS ADVISORY PVT LTD	
6	ITA 2968/KOL/2025	2016-17	[D] M/S. BHAGAT JEE STEELS PVT LTD	
7	ITA 347/KOL/2026	2010-2011	[A] AIRCON INDIA INCORPORATED	
8	ITA 352/KOL/2026	2013-2014	[A] CHITRA TECHNOMEC PVT. LTD., (PREVIOUSLY CHITRA BROADCASTING CORPN. PVT. LTD.,)	
9	ITA 354/KOL/2026	2020-2021	[A] DURGAPUR IRON & STEEL CO. (P) LTD.	
10	ITA 359/KOL/2026	2020-2021	[A] CHETAN MEHTA	
11	ITA 360/KOL/2026	2020-2021	[A] CHETAN MEHTA	
12	ITA 361/KOL/2026	2013-2014	[A] BALJIT SECURITIES PRIVATE LIMITED	

  
**Assistant Registrar**  
**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF A BENCH FOR 28-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 856/KOL/2024	2014-15	[A] THE JUTE CORPORATION OF INDIA LTD. CONTRIBUTORY PROVIDENT FUND	
2	ITA 953/KOL/2024	2013-14	[A] THE JUTE CORPORATION OF INDIA LTD CONTRIBUTORY PROVIDENT FUND	
3	ITA 2287/KOL/2024	2018-2019	[A] THE JUTE CORPORATION OF INDIA LIMITED CONTRIBUTORY PROVIDENT FUND	
4	IT(SS)A 111/KOL/2025	2013-14	[D] ELITE TRAEXIM PRIVATE LIMITED	
5	IT(SS)A 112/KOL/2025	2016-17	[D] ELITE TRAEXIM PRIVATE LIMITED	
6	IT(SS)A 113/KOL/2025	2017-18	[D] ELITE TRAEXIM PRIVATE LIMITED	
7	ITA 1111/KOL/2025	2014-2015	[A] EMTA COAL LIMITED	
8	ITA 1112/KOL/2025	2014-2015	[A] EMTA COAL LIMITED	
9	ITA 366/KOL/2026	2020-2021	[A] ANKIT INDIA LIMITED	
10	ITA 369/KOL/2026	2019-2020	[A] DEEPAK JHUNJHUNWALA	
11	ITA 376/KOL/2026	2012-13	[D] M/S BIMLA TRADECOM PRIVATE LIMITED	
12	ITA 378/KOL/2026	2012-13	[D] ANANDALOK	
13	ITA 391/KOL/2026	2013-2014	[A] DR ELECTRICALS	

**Assistant Registrar**  
**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF A BENCH FOR 30-APRIL-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 101/KOL/2025	2016-2017	[A] ALEX ENERGY PVT. LTD.	
2	ITA 145/KOL/2025	2014-15	[A] COAL EMPLOYEES COOPERATIVE CREDIT SOCIETY LIMITED	
3	ITA 146/KOL/2025	2018-19	[A] COAL EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LIMITED	
4	ITA 994/KOL/2025	2018-2019	[A] CICAGO COMMODITIES PVT. LTD.	
5	ITA 1679/KOL/2025	2012-13	[A] BSL LIMITED	
6	ITA 2017/KOL/2025	2021-2022	[A] ANJALI PACKAGING	
7	ITA 2343/KOL/2025	2009-10	[A] DIAMOND TRADECOM PRIVATE LIMITED	
8	ITA 2985/KOL/2025	2009-2010	[A] M/S. ADHUNIK TIE UP PVT. LTD.	
9	ITA 2990/KOL/2025	2014-2015	[A] ESAAR INDIA LTD.	
10	ITA 431/KOL/2026	2017-2018	[A] CENTRAL GLASS & CERAMICK RESEARCH INSTITUTE	
11	ITA 432/KOL/2026	2019-2020	[A] CENTRAL GLASS & CERAMICK RESEARCH INSTITUTE	
12	ITA 433/KOL/2026	2020-2021	[A] CENTRAL GLASS & CERAMICK RESEARCH INSTITUTE	



**Assistant Registrar  
23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF B BENCH FOR 27-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID- XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1627/KOL/2024	2015-2016	[A] TRANSWAY INTERNATIONAL	
2	ITA 72/KOL/2025	2012-13	[D] LOKENATH PRASAD GUPTA	
3	ITA 1963/KOL/2025	2008-2009	[A] HAMAYAN BARTER PVT. LTD.	
4	ITA 2154/KOL/2025	2016-2017	[A] ITC LIMITED	
5	ITA 2756/KOL/2025	2016-2017	[D] ITC LIMITED	
6	ITA 2675/KOL/2025	2020-2021	[A] JITENDRA KUMAR	
7	ITA 2808/KOL/2025	2014-2015	[A] LAVANYAMAYEE TRADECOM PRIVATE LIMITED	
8	ITA 2809/KOL/2025	2014-2015	[A] LAVANYAMAYEE TRADECOM PRIVATE LIMITED	
9	ITA 3101/KOL/2025	2018-2019	[A] GOPAL AGARWAL	
10	ITA 150/KOL/2026	2018-2019	[A] JHUNU DUTTA	
11	ITA 314/KOL/2026	2018-2019	[A] HARIRAM AGARWALA (HUF)	
12	ITA 341/KOL/2026	2016-17	[D] ITC INFOTECH INDIA LTD	
13	ITA 353/KOL/2026	2019-2020	[A] LINKUP FINANCIAL CONSULTANTS PRIVATE LIMITED	



**Assistant Registrar**  
**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF B BENCH FOR 28-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID- XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 10/KOL/2025	2019-20	[D] MITA A PATEL	
2	CO 7/KOL/2026	2019-2020	[A] MITA A PATEL	
3	ITA 1672/KOL/2025	2018-2019	[A] HETIA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
4	ITA 1919/KOL/2025	2019-20	[D] GM IRON AND STEEL COMPANY LIMITED	
5	CO 83/KOL/2025	2019-2020	[A] GM IRON AND STEEL COMPANY LIMITED	
6	ITA 2181/KOL/2025	2013-2014	[A] INTERKRAFT AUTOCITY PRIVATE LIMITED	
7	ITA 2614/KOL/2025	2018-2019	[A] JAY SHREE TEA & INDUSTRIES LTD.	
8	ITA 2698/KOL/2025	2008-09	[A] GURU KIRPA FINVEST LIMITED	
9	ITA 2778/KOL/2025	2018-2019	[A] SRI GOPAL SARDA	
10	ITA 2895/KOL/2025	2025-2026	[A] GOUR NORTH POINT ENGLISH ACADEMY	
11	ITA 258/KOL/2026	2012-2013	[A] M/S. GOLDSTAR ENCLAVE PVT. LTD.	
12	ITA 401/KOL/2026	2017-18	[A] GANGES POWER & ENGINEERING LLP	



**Assistant Registrar**

**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF B BENCH FOR 30-APRIL-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 3**

**GOOGLE MEETING ID- XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3/KOL/2024	2017-18	[A] BALAKA COLD STORAGE PVT. LTD.	
2	ITA 638/KOL/2025	2017-2018	[A] LALKAR COLD STORAGE P. LTD.	
3	ITA 1225/KOL/2025	2017-2018	[A] HASNAIN ZOEB UKANI	
4	ITA 2205/KOL/2025	2016-2017	[A] KUMAR MANGALAM LAMBORIA	
5	ITA 2206/KOL/2025	2021-2022	[A] HOOGHLY ALLOY & STEEL CO. PVT. LIMITED	
6	ITA 2230/KOL/2025	2015-16	[D] GCM SECURITIES LTD	
7	ITA 2324/KOL/2025	2017-18	[D] JAI KISHAN SARAF	
8	ITA 2489/KOL/2025	1997-1998	[A] GOURI SHANKAR JAIN HUF	
9	ITA 2725/KOL/2025	2014-2015	[A] GOPA BALLABH	
10	ITA 2877/KOL/2025	2011-2012	[A] GEMINI DEALMARK (P) LTD.	
11	ITA 2888/KOL/2025	2017-18	[D] KAMAL SEAL	
12	ITA 3188/KOL/2025	2020-2021	[A] HITECH ANIMATION PRIVATE LIMITED	

  
**Assistant Registrar**  
**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF C BENCH FOR 27-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID: RON-RRQO-ANT TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 212/KOL/2021	2016-17	[A] MERINO INDUSTRIES LTD	
2	ITA 288/KOL/2023	2020-21	[A] HITACHI RAIL STS AUSTRALIA PTY LTD	
3	ITA 645/KOL/2025	2022-23	[A] HITACHI RAIL STS AUSTRALIA PTY. LTD.	
4	ITA 289/KOL/2023	2020-21	[A] HITACHI RAIL STS S.P.A	
5	ITA 1129/KOL/2023	2009-10	[A] RUCHI VINTRADE (P) LTD	
6	ITA 1533/KOL/2024	2008-09	[D] ANURODH COMMODITIES PVT. LTD.	
7	ITA 2107/KOL/2024	2015-2016	[A] TRIDENT TIE UP PVT LTD	
8	ITA 2109/KOL/2024	2018-2019	[A] TRIDENT TIE UP PVT LTD	
9	ITA 2108/KOL/2024	2016-2017	[A] TRIDENT TIE UP PVT LTD	
10	ITA 1329/KOL/2025	2018-19	[A] NATIONAL ENGINEERING INDUSTRIES LTD.	
11	ITA 3051/KOL/2025	2016-17	[D] NARULA EDUCATIONAL TRUST	
12	ITA 3123/KOL/2025	2019-2020	[A] NEPTUNE TRADERS PVT. LTD.	

  
**Assistant Registrar**  
23-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF C BENCH FOR 28-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID: RON-RRQO-ANT TIME: 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2478/KOL/2024	2012-13	[D] TRIBUTE TRADING & FINANCE LIMITED	
2	CO 58/KOL/2025	2012-13	[A] TRIBUTE TRADING AND FINANCE LIMITED	
3	ITA 1792/KOL/2024	2020-2021	[A] CARGO PARTNER LOGISTICS INDIA PVT. LTD.	
4	ITA 2628/KOL/2024	2021-22	[A] CARGO PARTNER LOGISTICS INDIA PVT. LTD.	
5	ITA 187/KOL/2025	2018-19	[D] MILAN SADHUKHAN (EFILING)	
6	ITA 361/KOL/2025	2020-21	[A] NADIA DISTRICT CENTRAL CO-OPERATIVE BANK LTD.	
7	ITA 1822/KOL/2025	2013-2014	[A] OVERSURE CONSTRUCTIONS PVT. LTD.	
8	ITA 2305/KOL/2025	2013-2014	[A] OVERSURE CONSTRUCTIONS PVT. LTD.	
9	ITA 2030/KOL/2025	2015-2016	[A] MOLIND ENGINEERING LTD.	
10	ITA 2042/KOL/2025	2018-2019	[A] NABA KUMAR MALAKAR	
11	ITA 2958/KOL/2025	2015-2016	[A] NAMRATA PAHWA	
12	IT(TP)A 3/KOL/2026	2022-2023	[A] ITC LIMITED	
13	ITA 375/KOL/2026	2017-18	[D] NOBLE COMMUNICATIONS PVT LTD	
14	ITA 380/KOL/2026	2017-18	[A] NAZIR AHMED	
15	ITA 402/KOL/2026	2015-16	[A] MAGEBA BRIDGE PRODUCTS PRIVATE LIMITED	

  
**Assistant Registrar**  
**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF C BENCH FOR 30-APRIL-2026 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID: RON-RRQO-ANT TIME : 10:30 AM**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 659/KOL/2022	2011-2012	[A] THE JUTE CORPORATION OF INDIA LTD.	
2	ITA 2859/KOL/2025	2006-2007	[A] NEHA PAUL	
3	ITA 2860/KOL/2025	2006-2007	[A] NEHA PAUL	
4	ITA 2861/KOL/2025	2006-2007	[A] NEHA PAUL	
5	ITA 2862/KOL/2025	2007-2008	[A] NEHA PAUL	
6	ITA 2863/KOL/2025	2007-2008	[A] NEHA PAUL	
7	ITA 2864/KOL/2025	2007-2008	[A] NEHA PAUL	

  
**Assistant Registrar**  
**23-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF D BENCH FOR 27-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1570/KOL/2025	2014-2015	[A] SKYSCRAPER PROJECTS PRIVATE LIMITED	
2	ITA 168/KOL/2026	2016-2017	[A] TRIPURARI DEALTRADE PVT. LTD.	
3	ITA 1928/KOL/2025	2017-2018	[A] VINOD KUMAR BANSAL	
4	ITA 1929/KOL/2025	2018-2019	[A] VINOD KUMAR BANSAL	
5	ITA 1930/KOL/2025	2019-2020	[A] VINOD KUMAR BANSAL	
6	ITA 2436/KOL/2025	2025-26	[A] TREASURES OF INNOCENCE	
7	ITA 2704/KOL/2025	2020-2021	[A] SUDHA APPARELS LTD.	
8	ITA 2705/KOL/2025	2020-2021	[A] SUDHA APPARELS LTD.	
9	ITA 340/KOL/2026	2019-20	[D] VIVEK KUMAR KAJARIA	
10	ITA 342/KOL/2026	2023-24	[A] SHIV SHANKER BANKA	
11	ITA 356/KOL/2026	2021-2022	[A] RYDAK SYNDICATE LTD.	
12	ITA 357/KOL/2026	2016-2017	[A] SITARAM KANODIA (REPRESENTED BY BIMLA DEVI KANODIA, WIFE OF LATE SITARAM KANODIA)	
13	ITA 362/KOL/2026	2017-2018	[A] STAR BATTERY LIMITED	
14	ITA 781/KOL/2025	2018-19	[D] PDK ESTATES PVT. LTD.	



**Assistant Registrar**  
**24-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF D BENCH FOR 28-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID = RON-RRQO-ANT**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1474/KOL/2025	2019-2020	[D] . RELYABLE FINANCE AND INVESTMENT SOLUTIONS PRIVATE LIMITED	
2	ITA 2430/KOL/2025	2018-2019	[A] SHREE BABA TOWERS PVT. LTD.	
3	ITA 2766/KOL/2025	2018-2019	[A] SSS POWER CONSTRUCTION	
4	ITA 3012/KOL/2025	2022	[D] PURUSHOTTAM DASS GOEL	
5	ITA 3136/KOL/2025	2012-13	[A] SHOVA SYNTHETICS PVT. LTD.	
6	ITA 3142/KOL/2025	2021-22	[D] SATYACARE SOLUTIONS LIMITED	
7	ITA 363/KOL/2026	2013-2014	[A] SRIDHAN TIE UP PVT. LTD.	
8	ITA 364/KOL/2026	2019-2020	[A] TONGANAGAON TEA CO. (P) LTD.	
9	ITA 367/KOL/2026	2014-2015	[A] SRI SAMAR NATH MONDAL	
10	ITA 371/KOL/2026	2013-2014	[A] VINOD DISTRIBUTORS PVT. LTD.	
11	ITA 372/KOL/2026	2017-2018	[A] VINOD DISTRIBUTORS PVT. LTD.	
12	ITA 373/KOL/2026	2018-2019	[A] VINDO DISTRIBUTORS PVT. LTD.	
13	ITA 379/KOL/2026	2019	[D] PUJA SARAOGI	
14	ITA 384/KOL/2026	2013-2014	[A] RAMA GARG	
15	ITA 386/KOL/2026	2021-2022	[A] SHYAMNAGAR ANCHAL SKUS LTD.	
16	ITA 387/KOL/2026	2021-2022	[A] SHYAMNAGAR ANCHAL SKUS LTD.	
17	ITA 394/KOL/2026	2018-2019	[A] PANKAJ KUMAR AGARWALA	
18	ITA 56/KOL/2025	2019-20	[A] M/S. PAVILION COMMERCIAL PRIVATE LIMITED	

  
**Assistant Registrar**  
24-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF D BENCH FOR 30-APRIL-2026 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID= RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 72/KOL/2025	2012-13	[A] SANAYUKT VANIJYA PRIVATE LIMITED	
2	ITA 1319/KOL/2025	2012-13	[D] SANAYUKT VANIJYA PRIVATE LIMITED	
3	ITA 1320/KOL/2025	2014-15	[D] SHREE SALSASARHANUMANJI GRAINS PRIVATE LIMITED	
4	ITA 1321/KOL/2025	2015-16	[D] SHREE SALASARHANUMANJI GRAINS PRIVATE LIMITED	
5	ITA 2370/KOL/2025	2008-2009	[A] TECHNOPSIS INFRASTRUCTURE PVT LTD	
6	ITA 2371/KOL/2025	2009-2010	[A] TECHNOPSIS INFRASTRUCTURE PVT LTD	
7	ITA 2372/KOL/2025	2010-2011	[A] TECHNOPSIS INFRASTRUCTURE PVT. LTD.	
8	ITA 2373/KOL/2025	2011-2012	[A] TECHNOPSIS INFRASTRUCTURE PVT. LTD.	
9	ITA 2374/KOL/2025	2012-2013	[A] TECHNOPSIS INFRASTRUCTURE PVT. LTD.	
10	ITA 2434/KOL/2025	2018-19	[A] TRINCAS COMMOTRADE (P) LTD	
11	ITA 2486/KOL/2025	2015-2016	[A] UNISYS SOFTWARE AND HOLDING INDUSTRIES LTD.	
12	ITA 2584/KOL/2025	2017-2018	[A] SAMSKAR FINANCIAL SERVICES PRIVATE LIMITED	
13	ITA 283/KOL/2025	2008-09	[A] TORRENT MERCHANDISE PVT. LTD.	
14	ITA 2982/KOL/2025	2017-18	[A] SUBHANKAR DEBNATH	
15	ITA 3005/KOL/2025	2019-2020	[D] SURVIN FINANCE & INVESTMENT PRIVATE LIMITED	
16	ITA 3009/KOL/2025	2019-2020	[A] PHANINDRA CHANDRA DAS	
17	ITA 3033/KOL/2025	2013-2014	[A] UNITED ENTERPRISES WINES PRIVATE LIMITED	
18	ITA 430/KOL/2026	----	[A] PRIMARC PRABHU DAYAL CHARITABLE TRUST	
19	ITA 435/KOL/2026	2021-2022	[A] SURAJIT GHOSH	
20	WTA 2/KOL/2025	2008-2009	[A] ROTOMAC ELECTRICALS PVT. LTD.	

  
Assistant Registrar  
24-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF SMC BENCH FOR 27-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : AFTER "D" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1602/KOL/2024	2014-15	[D] PACE TRADELINKS PVT LTD	
2	ITA 3253/KOL/2025	2017-2018	[A] ANKAN BISWAS	
3	ITA 348/KOL/2026	2015-2016	[A] SHARDA DEVI SHAH	
4	ITA 349/KOL/2026	2014-2015	[A] THE SOCIETY OF THE EDUCATORS ASSISSTING CHILDRENS HOPE	
5	ITA 350/KOL/2026	2013-2014	[A] SHRI RADHABALLABH STEELS PVT. LTD.	
6	ITA 355/KOL/2026	2019-2020	[A] RUDRA PROSAD PAUL	
7	ITA 358/KOL/2026	2016-2017	[A] FUNDAMENTAL SECURITIES PVT. LTD.	
8	ITA 1852/KOL/2025	2017-2018	[A] SUMIT KUMAR GUPTA	
9	ITA 2712/KOL/2025	2013-2014	[A] MR. SAGAR JAIN	
10	ITA 2841/KOL/2025	2018-2019	[A] MAA MANASA ENGINEERS	
11	ITA 3287/KOL/2025	2022-2023	[A] RAKESH MONDAL	
12	ITA 335/KOL/2026	2017-2018	[A] ANITA PRAMANIK	
13	ITA 345/KOL/2026	2020-21	[A] BASIR KHAN	

  
**Assistant Registrar**  
**24-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF SMC BENCH FOR 28-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : AFTER "D" BENCH**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2900/KOL/2025	2014-2015	[A] M/S. MADHU SUDAN RUNGTA & SONS (HUF)	
2	ITA 3254/KOL/2025	2017-2018	[A] SUPRIYA DEY	
3	ITA 368/KOL/2026	2012-2013	[A] ARONI TUBES PRIVATE LTD.	
4	ITA 370/KOL/2026	2018-2019	[A] ASHIM KUMAR MODI	
5	ITA 374/KOL/2026	2017-2018	[A] NKKM INDUSTRIES PRIVATE LIMITED (SUCCESSOR OF ERSTWHILE COMPANY INSIGHT COMMERCIAL PRIVATE LIMITED)	
6	ITA 377/KOL/2026	2018-19	[D] M/S INSIGHT MERCHANTS PVT LTD	
7	ITA 382/KOL/2026	2017-18	[A] RATAN DAS	
8	ITA 385/KOL/2026	2013-2014	[A] NAWAL KISHORE RAJGARHIA & SONS	
9	ITA 395/KOL/2026	2011-12	[A] UNIVERSAL ENTERPRISES	
10	ITA 397/KOL/2026	2013-14	[A] UNIVERSAL ENTERPRISES	
11	ITA 398/KOL/2026	2014-15	[A] UNIVERSAL ENTERPRISES	
12	ITA 399/KOL/2026	2015-16	[A] UNIVERSAL ENTERPRISES	
13	ITA 400/KOL/2026	2016-17	[A] UNIVERSAL ENTERPRISES	
14	ITA 365/KOL/2026	2017-18	[A] SUDHIR GHOSH	
15	ITA 396/KOL/2026	2012-13	[A] UNIVERSAL ENTERPRISES	
16	ITA 403/KOL/2026	2020-21	[A] SAILESH SINGH	
17	ITA 1224/KOL/2025	2014-2015	[A] VIJAY SIROHIA HUF	
18	ITA 319/KOL/2026	2018-2019	[A] DALURBANDH COLLIERY EMPLOYEES CO-OPT. CREDIT SOCIETY LTD.	
19	ITA 336/KOL/2026	2017-2018	[A] KARMA YENTEN CHANKAPA	

  
**Assistant Registrar**  
24-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF SMC BENCH FOR 30-APRIL-2026 (THURSDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : AFTER "D" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 428/KOL/2026	2014-2015	[A] RAJENDRA KUMAR SINGHANIA	
2	ITA 429/KOL/2026	2017-2018	[A] NARESH KUMAR AGARWAL	
3	ITA 434/KOL/2026	2018-2019	[A] A.P. TRADING & FINANCE COMPANY LIMITED	
4	ITA 349/KOL/2025	2012-13	[A] VASUDEO JAGWANI	
5	ITA 379/KOL/2025	2014-15	[A] SHRI MANOJ KUMAR DAGA	
6	ITA 458/KOL/2025	2020-21	[A] GOBARHANRA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
7	ITA 560/KOL/2025	2006-07	[A] PRASUN KUMAR ROY	
8	ITA 561/KOL/2025	2007-08	[A] PRASUN KUMAR ROY	
9	ITA 1938/KOL/2025	2016-2017	[A] RAM AWATAR BANKA	
10	ITA 3114/KOL/2025	2018-2019	[A] MANISH AGARWAL	
11	ITA 2194/KOL/2025	2013-2014	[A] BIMAL KUMAR JAIN	
12	ITA 2195/KOL/2025	2014-2015	[A] BIMAL KUMAR JAIN	

  
**Assistant Registrar**  
**24-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 27-APRIL-2026 (MONDAY)**

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1146	KOL	2025	2014-2015	[A] VPT SECURITIES PRIVATE LIMITED	D	

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER  
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	172	KOL	2026	2017-2018	[A] RAMESH KUMAR AGARWAL	SMC	

  
**Assistant Registrar  
24-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 28-APRIL-2026 (TUESDAY)**

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1179	KOL	2025	2015-2016	[A] BANWARI LAL AGRAWAL	A		
2	ITA	1180	KOL	2025	2016-2017	[A] BANWARI LAL AGRAWAL	A		
3	ITA	1181	KOL	2025	2019-2020	[A] BANWARI LAL AGRAWAL	A		
4	ITA	1182	KOL	2025	2020-2021	[A] BANWARI LAL AGRAWAL	A		
5	ITA	1183	KOL	2025	2021-2022	[A] BANWARI LAL AGRAWAL	A		
6	ITA	1184	KOL	2025	2022-2023	[A] BANWARI LAL AGRAWAL	A		
7	ITA	2916	KOL	2025	2013-14	[D] BANWARI LAL AGRAWAL	A		
8	ITA	2917	KOL	2025	2014-15	[D] BANWARI LAL AGRAWAL	A		
9	ITA	2918	KOL	2025	2015-16	[D] BANWARI LAL AGRAWAL	A		
10	ITA	2919	KOL	2025	2016-17	[D] BANWARI LAL AGRAWAL	A		
11	ITA	2920	KOL	2025	2017-18	[D] BANWARI LAL AGRAWAL	A		
12	ITA	2944	KOL	2025	2018-19	[D] BANWARI LAL AGRAWAL	A		
13	ITA	2945	KOL	2025	2019-20	[D] BANWARI LAL AGRAWAL	A		
14	ITA	2946	KOL	2025	2020-21	[D] BANWARI LAL AGRAWAL	A		
15	ITA	2947	KOL	2025	2022-23	[D] BANWARI LAL AGRAWAL	A		
16	ITA	2964	KOL	2025	2021-22	[D] BANWARI LAL AGRAWAL	A		

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**  
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2460	KOL	2025	2015-2016	[A] MANISH AGRAWAL	C		

  
Assistant Registrar  
24-Apr-2026